

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A. No. 11/(MAH)/2014
CA No.

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.10.2016

NAME OF THE PARTIES: M/s. The Oriental Insurance Company Ltd.
V/s.

M/s. Larsen & Toubro Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KAMAL ASRAHAR	CA- AR. Pethana	
2.	Sanjay L. Mali	Manager (L&T)	

Order

CA No. 11/58,59/CLB/MB/MAH/2014

At the request of the parties, list this matter for hearing on 15.11.2016.

sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)